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Crl.A.No. 633 OF 2003

ITEM No.1C  
FOR JUDGMENT

Court No. 5

SECTION IIA

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CRIMINAL APPEAL Nos.633 OF 2003

RAJENDRA & ANR. Appellant (s)

VERSUS

STATE OF M.P. Respondent (s)

(HEARD BY HON'BLE DORAISWAMY RAJU AND ARIJIT PASAYAT, JJ. )

Date : 17/12/2003 This Petition was called on for pronouncement  
of Judgment today.

CORAM :

HON'BLE MR. JUSTICE DORAISWAMY RAJU  
HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Appellant (s)Mr. BK Satija, Adv. (NP)

For Respondent (s) Ms. Kamakshi S Mehlwal, Adv. (NP)

Hon'ble Mr. Justice Arijit Pasayat pronounced the Judgment of the Court.  
The appeal is dismissed in terms of the signed Judgment.

(D.L.Chugh) (Kanwal Singh )  
Court Master Court Master

Signed Judgment (REPORTABLE) is placed on the file